प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक BESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

February 25, 2025

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Ajantha Urban Co-operative Bank Maryadit, Aurangabad, Maharashtra– Extension of Period

The Reserve Bank of India had issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to Ajantha Urban Co-operative Bank Maryadit, Aurangabad, Maharashtra vide Directive No. NGP.DoS.SSM 3.No.S675/15.03.302/2023-2024 dated August 28, 2023, for a period of six months up to the close of business on February 29, 2024, as modified from time to time, which were last extended up to the close of business on February 28, 2025 vide Directive DOR.MON.D-75/12-22-740/2024-25 dated November 26, 2024.

- 2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond the close of business on February 28, 2025.
- 3. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from the close of business on February 28, 2025, to the close of business on May 28, 2025, subject to review.
- 4. All other terms and conditions of the Directive under reference shall remain unchanged.

(Puneet Pancholy)
Chief General Manager